Annexure - 8

## Name of the corporate debtor: M/s Shree Geeta Textile Mills Pvt Ltd; Date of commencement of CIRP:13-11-2024; List of creditors as on: 18.06.2025 List of operational creditors (Other than Workmen and Employees and Government Dues)

	SL NO. I	Name of creditor	Details of claim received		Details of claim admitted						Amount	Amount of any	Amount	Amount	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	of contingen t claim	dues, that	of claim not	of claim under verificatio n	Remarks, if any
1		Madhya Pradesh Paschim Kshetra Vidyut Vitaran Company Limited	03/04/2025	8124758	8124758	Electricity Bill Payment Due	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	1. Claim was originally submitted after timeline as stipulated in CIRP regulation 12, Claim categorized as admissible as per CIRP regulation 13(1B) by RP however same was not recommended by COC in next meeting and therefore condonation of delay was not filed in Hon'ble NCLT as per CIRP regulation 13(1C).  2. Claim has been filed as per Bill of Jan 25 i.e. after ICD of 13.11.2024 and also SD of Rs. 5336623 has been adjusted against O/s Bill by the company during moratorium.RP has filed an IA before Hon'ble NCLT for this matter and claim amount of Rs. 81.25 Lacs may undergo for an upward revision to the extent if NCLT directs for reinstatement of SD adjusted net of post CIRP dues (post CIRP dues shall be as part of CIRP costs and SD to be rreinstated on order of NCLT may reduce to that extent).  3. Since claim resubmitted by MPPKVVCL after re-publication of Form G, RP has admitted claim u/r 12(1) of CIRP regulations 2016.
		Total		8124758	8124758		0	0	0	0	0	0	0	0	